

and also the Prime Minister. They met together also in my presence and discussed the position regarding the aatyagraha about which notice had been given to me by Shri Morarjibhai Desai, that it was commencing from today. So, I am informing you that he has agreed to my request to postpone it till Monday to enable further consultations.

SHRI SHYAMNANDAN MISHRA (Begusarai): Let it be known that notice was also given by the leaders of various political parties and not only by Shri Morarji Desai.

MR. SPEAKER: Whatever it be, it concerned it. The notice is already circulated; there is no doubt about it. Mr. Mishra will also continue on Monday..

SHRI PILOO MODY (Godhra): Are you suggesting that the Prime Minister is not going to make a statement?

MR. SPEAKER: No, she will not make a statement today.

SHRI PILOO MODY: Let the Prime Minister make some conciliatory remarks.

SHRI JYOTIRMOY BOSU (Diamond Harbour): My Party, along with other Parties spoke with one voice; the Opposition spoke with one voice. Our expectation was to hear from the Prime Minister as to how close they were willing to... (*Interruptions*).

SHRI PILOO MODY: Can you hear me for a minute? I would appeal to the Prime Minister to make some conciliatory remarks?

MR. SPEAKER: No, no. Mr. Mishra's statement will come next week because there is no time left. If you want to adjourn for lunch now, I have no objection. But let the formal business be over. Papers to be laid,

13.13 hrs.

PAPERS LAID ON THE TABLE

Annual Report of Cotton Corporation of India Ltd., Bombay for 1971-72.

THE MINISTER OF COMMERCE (PROF. D. P. CHATOPADHYAYA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Cotton Corporation of India Limited, Bombay for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 618A of the Companies Act, 1956. [Placed in Library. See No. LT-8681/74].

Annual Reports of, Air India and Indian Air Lines for 1973-74 and certified Accounts of Air India and Indian Air Lines for 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 37 of the Air Corporations Act, 1953:—

(i) Annual Report of the Air India for the year 1973-74.

(ii) Annual Report of the Indian Airlines for the year 1973-74. [Placed in Library. See No. LT-8682/74].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 15 of the Air Corporations Act, 1953:—

(i) Certified Accounts of the Air India for the year 1973-74 together with the Audit Report thereon.

(ii) Certified Accounts of the Indian Airlines for the year 1973-74 together with the Audit Report thereon. [Placed in Library. See No. LT-8682/74].